

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2016 &  
IA NO. 163 OF 2018**

**Dated: 25<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Sajan Poovayya, Sr. Adv.  
Mr. Vishrov Mukerjee  
Mr. Prati Bhanu  
Ms. Catherine Kayllore

Counsel for the Respondent(s)

: Mr. K. S. Dhingra for R-1  
  
Mr. G. Umapathy  
Mr. Aditya Singh for R-2  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6  
  
Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-7 to 9 & 14  
  
Ms. Vasudha Sen  
Ms. Aayushi Singh for R-10  
  
Mr. Rahul Dhawan  
Ms. Pratiksha Chaturvedi for R-11 & 12  
  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan for R-13

**ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **14.11.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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